

Gensol Electric Vehicles Pvt. Ltd Vs Mahindra Last Mile Mobility Limited

Court: Delhi High Court

Date of Decision: Jan. 13, 2025

Acts Referred: Code of Civil Procedure, 1908 " Order 39 Rule 1, Order 39 Rule 2
Trademarks Act, 1999 " Section 29(2)c, 29(3), 34

Hon'ble Judges: Amit Bansal, J

Bench: Single Bench

Advocate: Chander M. Lall, Swapnil Gaur, Annanya Mehan, Abhinav, Rajiv Nayar, Akhil Sibal, Ankur Sangal, Smriti Yadav, Sucheta Roy, Amrit Sharma, Ridhie Bajaj, Sarah Haque

Final Decision: Dismissed

Judgement